## BUSINESS ADVISORY COMMITTEE

## SECOND REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 11th June, 1962.

- The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:-
  - (1) The President's Pension hours (Amendment) Bill, 1962.

    (Consideration and passing)
  - (2) The Advocates (Second Amendment) | hours Bill, 1962.

    (Consideration and passing)
  - (3) Discussion and voting on the hour Demands for Excess Grants in respect of Budget (General) for 1959-60.
  - (4) Discussion and voting on the Demands for Excess Grants in respect of Budget (Railways) for 1959-60.

5 hours

- (5) Discussion on the Report of the University Grants Commission for the period April 1960 to March 1961.
- (6) Consideration of Motion by
  Sarvashri Shree Narayan Das
  and Sinhasan Singh for modification of the Conduct of Elections
  (Second Amendment) Rules, 1962.
- (7) Consideration of Motion by Shri | hour Harish Chandra Mathur for modification of the Indian Administrative Service (Pay) Rules, 1954.
- (8) Consideration of Motion by Shri
  Harish Chandra Mathur for
  modification of the Union
  Public Service Commission
  (Exemption from Consultation)
  Regulations, 1958.

- 3. The Committee also recommend that the time . already allotted for the consideration and passing of the Finance (No. 2) Bill, 1962 may be increased from 12 hours to 14 hours.
- 4. The Committee further recommend that till the passing of the Finance (No. 2) Bill, 1962, the House may, on days when there are sittings, continue to sit from 11 A.M. to 6 P.M.

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NEW DELHI,
June N., 1962
Jyaistha 21, 1884 (Saka).

HUKAM SINGH, Speaker.